



High Court of Tripura
Agartala

Order No. 34

Dated, Agartala, the 10th May, 2013

The Hon'ble the Chief Justice has been pleased to order that henceforth, Deputy Registrar (Judl), High Court of Tripura, Agartala, in addition to his normal duties, shall discharge the functions of the Additional Lawazima Court in respect of the following matters:

1. To dispose of all matters relating to the service of notices or other processes. In doing so, he will be at liberty to allow two opportunities to the Parties concerned to take all necessary steps failing which the matter shall be listed before the Hon'ble Court under the heading "Non Prosecution"; and
2. To pass order, on receipt of Lower Court Records, for preparation of Paper Book, wherever necessary.

By Order,

(M. Chakrabarti)
Registrar

Memo. No.F. 40 (21)-HCT/BENCH/REGISTRY/2013 / 7046-82 May, 10, 2013

Copy to:

01. The President, High Court Bar Association, Agartala;
02. The Secretary, High Court Bar Association, Agartala;
03. The President, Tripura Bar Association, Agartala;
04. The Secretary, Tripura Bar Association, Agartala;
05. The Advocate General, Tripura, Agartala;
06. The Asst. Solicitor General, Govt. of India, High Court of Tripura, Agartala;
07. The Public Prosecutor, High Court of Tripura, Agartala;
08. The Govt. Advocate, High Court of Tripura, Agartala;
09. The I/c. Joint Registrar, High Court of Tripura, Agartala;
10. The Deputy Registrar(s), High Court of Tripura, Agartala;
11. The Assistant Registrar(s), High Court of Tripura, Agartala;
12. The Assistant Registrar-cum-Secretary to the Hon'ble the Chief Justice, High Court of Tripura, Agartala;
13. The Librarian-cum-RO., High Court of Tripura, Agartala;
14. The Private Secretaries to the Hon'ble Judges, High Court of Tripura, Agartala;
15. The Private Secretary to the Registrar, High Court of Tripura, Agartala;
16. The Superintendent(s), High Court of Tripura, Agartala;
17. The Sr. Grade Translator-cum-I/c. Paper Book Section, High Court of Tripura, Agartala;
- ✓ 18. The Programmer, Computer Section, High Court of Tripura, Agartala. He is directed to upload this order in the website of the High Court of Tripura;
19. The Bench Sections, High Court of Tripura, Agartala; and
20. Order File.

(M. Chakrabarti)
Registrar